

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

3. IA/1922/2023 IA/1924/2023 IA/1926/2023  
In C.P. (IB)/358(MB)2020

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: UNIVERSAL PETRO-CHEMICALS LIMITED  
V/s  
JOY HOMECREATION LIMITED

Section: 7 of Insolvency & Bankruptcy Code, 2016

---

ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Haris A. Khan i/b Kurdukar & Co. appeared for the applicant/IRP. Since, C.P. 358(MB)2020 has been dismissed as withdrawn and matter having been settled between the parties vide order dated 19.04.2023 hence, IAs No. 1922/2023, 1924/2023 & 1926/2023 are disposed of having become **infructuous**.

Sd/-

ANURADHA BHATIA  
Member (Technical)

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)